

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 160 of 2012**

**Dated : 28<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. J.J. Bhatt, Sr Adv.  
Ms. Anjali Chandurkar  
Mr. Hasan Murtaza  
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan for R-1  
Ms. Prerna Priyadarshini  
for Tata Power

**ORDER**

As agreed by the learned counsel for the parties, post the matter for hearing on **06.03.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**